

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.A-217/C-II/2017  
In C.P 99(ND)2013

CORAM:

PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2018.

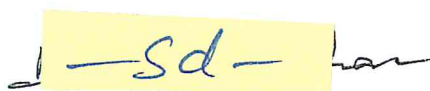
NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriya Pharmaceuticals  
Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 424(3)

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	<b>Present:</b>	Mr. Sermon Rawat, Advocate for the Petitioner. Mr. R. Mishra, Mr. Abhishek Rana, Mr. Rahul Sharma, Mr. Yash Patel, Advocates, for the Respondent.		

ORDER

It is brought to the notice of this Bench that the Registered Office of the respondent Company is at Bhiwani, Rajasthan. In view of the same, be listed before the learned Registrar for appropriate directions on 10<sup>th</sup> of September, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra,  
Member (J)

(Dilsha d Ali)